

Sir; the proposal which was submitted by Messrs. Dumex (Private) Ltd., in which the Pfizer Corporation have a major share-holding, is for the manufacture of tetracyclines. The proposal has been approved and a licence granted to the party.

#### Expansion of Hindustan Machine Tools (Private) Ltd.

\*506. { **Shri P. K. Deo:**  
**Shrimati Parvathi Krishnan:**  
**Shri S. M. Banerjee:**  
**Shri Dasaratha Deb:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have sanctioned the proposal to double the Hindustan Machine Tools Factory at Bangalore; and

(b) if so, whether the company has paid back the loan in full to Government?

**The Minister of Industry (Shri Manubhai Shah):** (a) The Government of India have approved in principle the doubling of the capacity of the Hindustan Machine Tools Ltd., Bangalore during the course of the Third Five Year Plan.

(b) As the Company's production programmes are expanding, additional investment in fixed assets (buildings, plant and machinery etc.) naturally has to be increased. Therefore, Government have converted a part of the loans to equity share capital to the extent of Rs. 93.78 lakhs, having a balance of outstanding loans to Rs. 169.38 lakhs only.

#### Handloom Industry

\*507. **Shri K. S. Ramaswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any State Government is incurring expenditure for the development of handloom industry over and above the allotment made from the cess fund;

(b) whether any State Government has asked for contribution from the Centre for such expenditure; and

(c) the extent of help given, if any?

**The Minister of Commerce (Shri Kanungo):** (a) Yes, Sir.

(b) The Madras Government had asked for an amount of Rs. 17 lakhs, in addition to the amount allotted from the Cess Fund, during 1959-60.

(c) The State Government has been informed that it is regretted that this cannot be agreed to, as the proposal will involve a departure from the pattern of assistance.

#### Fair Prices of Paper

\*508. { **Shri Halder:**  
**Shri Ram Garib:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware of the fact that since the publication of the Union Government's notification that the fair prices fixed by it for paper would apply to all stocks in the markets whether purchased before or after January, 1960 there is scarcity of paper; and

(b) if so, the steps taken in the matter?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). The production is continuously increasing and State Trading Corporation has been authorised to import 25,000 tons of paper and more, if necessary. These measures are expected to ease the situation. Already the improvements in the position are being noticed.

#### Paper Mill in Jammu and Kashmir State

\*509. **Shri Inder J. Malhotra:** Will the Minister of Commerce and Industry be pleased to refer to reply given

to Unstarred Question No. 1699 on the 18th December, 1959 and state:

(a) whether the report of the F.A.O. expert regarding the Paper Mills in Jammu and Kashmir State has since been received by Government;

(b) if so, the main recommendations;

(c) decision taken by Government thereon; and

(d) whether the views of the State Government have also been sought on the report of the F.A.O. expert?

**The Minister of Industry (Shri Manubhai Shah):** (a) The final report of the F.A.O. expert is awaited.

(b) to (d). Do not arise.

#### Tea Replanting

\*510. **Shri P. C. Borooah:** Will the Minister of Commerce and Industry be please to state:

(a) whether the Central Government have approved a scheme of the Assam Government for tea replanting involving a levy of two-pice cess per lb. on tea produced by well managed gardens;

(b) if so, the details of the scheme;

(c) the date by which the scheme is likely to be put into effect;

(d) how far the scheme is in accordance with the recommendations made by the Plantations Inquiry Commission in this regard; and

(e) the reasons for making variations, if any?

**The Minister of Commerce (Shri Kanungo):** (a) to (e). No such scheme was received from the Assam Government but there was a suggestion some-time back from the Industries and Labour Minister that the Government of India may consider the possibility of introducing a scheme of subsidised replantation. The Plantation Inquiry Commission had only recommended the building up of a Tea Replanting

Fund out of the contributions of the industry only. A Working Group on Tea for the Third Five Year Plan appointed by Government is considering the question of replantation in all its aspects.

#### Damua Colliery Accident

\*511. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state:

(a) the reasons for not appointing a Court of Inquiry to investigate into the causes of accident in the Damua Colliery, Madhya Pradesh, on the 5th January, 1960 wherein 16 miners were drowned;

(b) whether there is any proposal to prohibit the use of mug lamps in the coal mines immediately and replace them by hurricane lamps; and

(c) if so, when is it likely to be put into effect?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) The cause of accident is quite clear and nothing new or useful is likely to be revealed.

(b) and (c). The Chief Inspector has issued a circular to all mine managements requiring the withdrawal of mug lamps and other open lamps at an early date and prohibiting their use below ground after the 30th April, 1960.

#### Kapila Textile Mill, Najangud

\*512 **Shri Siddiah:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any steps have been taken by the Central Government or the State Government to get the Kapila Textile Mills, Najangud in Mysore State opened; and

(b) the results achieved so far?

**The Minister of Commerce (Shri Kanungo):** (a) and (b). The Mill is in liquidation. All possible efforts are being made by the Government of Mysore to get the Mill re-opened, but no success has been achieved so far.